

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF JASSUM PROPCON PROJECTS PRIVATE LIMITED

S. N.	Particulars	Details
1.	Name of Corporate Debtor	Jassum Propcon Projects Private Limited
2.	Date of Incorporation of Corporate Debtor	05/12/1984
3.	Authority under which Corporate Debtor is incorporated/ registered	ROC - Delhi
4.	Corporate Identity Number of Corporate Debtor	U74899DL1984PTC019484
5.	Address of the registered Office and principal office (if any) of Corporate Debtor	Reg. Office: Rectangle-1, D-4, Saket District Centre, Saket, New Delhi 110017, India
6.	Date of Closure of Insolvency Resolution Process	October 29, 2020
7.	Liquidation Commencement Date of Corporate Debtor	February 03, 2021 (Order received on February 05, 2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Anju Agarwal Registration Number: IBBI/IPA-001/IP-P00106/2017-2018/10213
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 73, National Park, Lajpat Nagar IV, New Delhi - 110024, India Email: anju@insolvencyservices.in Telephone No: 0120-4729408
10.	Address and e-mail to be used for correspondence with the liquidator	Address: C-100, Sector-2, Noida, Uttar Pradesh-201301, India Email ID: anju@insolvencyservices.in
11.	Last Date for Submission of Claims	March 06, 2021

1. Notice is hereby given that the Hon'ble National Company Law Tribunal (Principal Bench) has ordered the commencement of liquidation of the Jassum Propcon Projects Private Limited on February 05, 2021.
2. The stakeholders of Jassum Propcon Projects Private Limited are hereby called upon to submit a proof of their claims, on or before March 06, 2021, to the liquidator at the address mentioned against item 10.
3. The financial creditors shall submit their claims with proof by electronic means only. All other stakeholders may submit the claims with the proof in person, by post or by electronic means.
4. The claims may be submitted in their specified forms. Form C- Operational Creditor (other than Workmen or employees); Form D- Financial Creditor; Form E- Workman or Employees; Form F- Authorized Representative of Workmen/ Employees; Form G- Other Stakeholders. Copy of the above forms can be downloaded from <https://ibbi.gov.in/home/downloads>
5. Submission of false or misleading proofs of claim shall attract penalties.


Anju Agarwal
Liquidator for Jassum Propcon Projects Private Limited
IBBI Reg. No.: IBBI/IPA-001/IP-P00106/2017-2018/10213
Address: 73, National Park, Lajpat Nagar IV, New Delhi - 110024, India
Date: February 06, 2021

Anju Agarwal
(Insolvency Professional)
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